

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 1576/2024 IA 1818/2024 In C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - IA 1576/2024 Njs Engineers India Private
Limited**

V/s

Pune Municipal Corporation
**IA 1818/2024 Njs Engineers India
Private Limited**

V/s

**M/s. Maharashtra State Electricity
Distribution Company Limited**

IN THE MATTER OF

Shri Pramod Mahajan & Ors

V/s

Phadnis Infrastructure Ltd

Section: 60(5) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1576/2024: - Adv. Prakhar Tandon a/w Adv. Kushal Kumar appeared for the Applicant. None has appeared on behalf of Respondent No. 1 & 2. No reply has been filed on behalf of Respondent No. 1 & 2. A last and final opportunity is granted to Respondents No. 1 & 2 to file their reply within a period of three weeks by serving an advance copy of the reply to the other side. List this matter for the final hearing on **23.08.2024.**

IA.No.1818/2024: - Adv. Prakhar Tandon a/w Adv. Kushal Kumar appeared for

the Applicant. Adv. Udit Gupta, Adv. Anup Jain & Adv. Sneha Singh appeared for the Respondent (MSEDCL). No reply has been filed. Three weeks' time is granted to file the reply subject to the last opportunity by serving an advance copy of the reply to the other side. List this matter on **23.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)